NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Tabassum Mod® Vs. Edumedia India Pvt. Ltd. & 4 Ors.	
CP 28/14	TP 60/16	Hearing	397/ 398		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2	RISHI ANEJA 9880599908	RESPONDENT No.3.	Myri

Counsel for petitioner is absent. No representation for petitioner. Vakalat for R-2, 4 and 5 is not filed by Advocate Shri P. Narayana. Counsel for R-3 alone is present. For filing vakalat and for appearance of petitioner, list it on 25.09.2017 finally.

MEMBER (J)

MEMBER (T)